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Title: Need to grant clearance for upgrading the airport at Nagpur, Maharashtra to a Multi Modal International Hub Airport. – Laid.

SHRI VILAS MUTTEMWAR (NAGPUR) : Appreciating the need for the development of a Multi Modal International Hub Airport at Nagpur, the Government agreed to the proposal, in principle, but the final clearance of the project is still awaited by the Government of Maharashtra.

The Government of Maharashtra have urged upon the Airports Authority of India (AAI) to transfer all the assets of the existing Nagpur airport to the Maharashtra Airport Development Company (MADC) at a nominal cost of Re. 1 as has been done in the case of Solapur and Kohlapur airports which would facilitate the MADC to execute all the other connected formalities.

The international flights have already started operating from Nagpur airport. It has, therefore, been proposed that this airport might be declared formally as the international airport both for the passenger and cargo and to give liberal permission for landing of international flights under the open sky policy of the Government, pending the upgradation of this airport to a Multi Modal International Hub Airport.

In view of the above, I would urge upon the Government to (a) transfer all the assets of the existing Nagpur airport to MADC, (b) to direct the Airports Authority of India to release the agreed land to the Indian Air Force for their Gajraj project, (c) to declare Nagpur airport as an International Airport and (d) to convey its formal approval to the Government of Maharashtra for the early development of this airport to Multi Modal International Hub Airport.